

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH LUCKNOW

REVIEW APPLICATION NO: 93/2004.

IN Original Application No: 467/99.

Lucknow, this the 24th day of November, 2004.

HON'BLE SHRI S.P. ARYA MEMBER (A)

HON'BLE SHRI M.L. SAHNI MEMBER (J)

Umesh Chandra NigamPetitioner.

App By Advocate Shri Manik Sinha.
versus

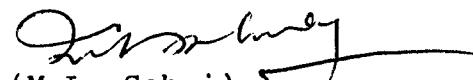
Central Drug Research Institute
through its Director and Others.

.....Respondents.

Order (By Circulation)

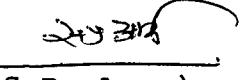
BY Shri S.P. Arya, Member (A)

review
This application has been filed against the order dated 23.9.2004 in O.A. No. 467/99 on the grounds that the applicant has now been dismissed and is having financial hardship and he should have been given the subsistence allowance claimed by him. It appears that applicant by this review application seeks for re-arguing the case. This review application was filed on 9.11.2004. It is not within the time prescribed for filing the Review. We find no apparent error in the order dated 23.9.2004. Review Application is accordingly rejected.


(M.L. Sahni)

Member (J)

HLS/-


(S.P. Arya)

Member (A)

OR

Copy of order

sent to on 29/11/04

29/11/04